

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Suo Motu Petition No. 7/SM/2021

Coram:

Shri P.K. Pujari, Chairperson

Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri P.K. Singh, Member

Date of order: 6th April, 2022

In the matter of

Methodology for Computing the Escalation Rates and other Parameters for the Purpose of Bid Evaluation and Payment for Procurement of Power from Renewable Energy Projects Complemented with Firm Power from any other source through Competitive Bidding.

ADDENDUM

The following sentence shall be added at the end of paragraph 15 of the order dated 29.5.2021 in Petition No.7/SM/2021:

“The Methodology specified at paragraph 14 of this order shall also be adopted for the notifications of escalation rates for the purpose of Bid Evaluation and Payment on periodic basis with effect from 1.4.2022 and thereafter, until further orders”.

**Sd/-
(P.K. Singh)
Member**

**Sd/-
(Arun Goyal)
Member**

**Sd/-
(I.S. Jha)
Member**

**Sd/-
(P.K. Pujari)
Chairperson**

